

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4346
ANSWERED ON:19.12.2012
LOAN FOR R D ACTIVITIES
Owaisi Shri Asaduddin

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Council of Scientific and Industrial Research (CSIR) is providing loans to companies for scientific development and research work ;
- (b) if so, the total loan provided by CSIR to different companies during the last three years;
- (c) the procedure followed to ensure utilisation of loan for the purpose it was given;
- (d) whether some companies have neither utilised the fund nor returned it to the Government;
- (e) if so, the steps taken or being taken to recover loans from those companies; and
- (f) the steps taken or being taken by the Government to ensure proper utilisation of loan amount?

Answer

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY)

- (a) Yes, Madam. Council of Scientific & Industrial Research (CSIR) provides soft loan for R&D activities to companies under the New Millennium Indian Technology Leadership Initiative (NMITLI) Scheme.
- (b) The names of the companies along with amount of loans given by CSIR during last three years is given at Annexure.
- (c) NMITLI Scheme has a well developed mechanism for monitoring the projects. It comprises of monitoring at two levels i.e. at Steering Committee level and Monitoring Committee level. The Steering Committee meets every three months and Monitoring Committee meets once in six months to monitor the progress of the project. These committees are specially constituted for each of the project. The committees apart from assessing R&D progress of the project also review the utilization of funds vis-a-vis the R&D progress as per the objectives planned for the project against the time frame. Further, each of the project partners has to submit fund utilization certificates. In case of companies, utilization of loan is monitored through these certificates submitted six-monthly.
- (d) There is no company which has neither utilized the fund nor returned it to the Government.
- (e) Does not arise.
- (f) As mentioned in part 'c'.